

**High Court of Jammu and Kashmir at Srinagar.**

No: 566

Order

Dated: 26/07/2017

Sanction is hereby accorded to the additional allotment of funds in favour of the following Courts, under Major Head 2014-Adm. Of Justice, Sub Head 0488-D&S Judges, under various object heads during the current financial year 2017-18 as per detail given below:-

Rs. In lacs.

| S.No. | Name of the court          | Salary | POL   | Tele  | O.E.  | T.E. | Elect. |
|-------|----------------------------|--------|-------|-------|-------|------|--------|
| 1.    | Pr. D&S Judge, Jammu.      | ----   | ----- | ----- | ----- | 1.00 | ----   |
| 2     | Pr. D&S Judge, Baderwah    | 30.00  | 0.20  | 0.10  | 0.20  | 0.10 | 0.20   |
| 3     | Addl.D&S Judge, Srinagar   | ----   | 0.20  | 0.10  | 0.15  | 1.00 | ---    |
| 4     | Addl. D&S Judge, Anantnag. | ----   | 0.20  | ----  | 0.15  | 0.80 | ----   |
| 5     | C.J.M. Leh                 | 10.00  | ----  | ----  | ----  | 0.50 | ----   |
| 6     | C.J.M. Udhampur            | ----   | ----  | ----  | ----  | 0.60 | ---    |
| 7     | C.J.M. Kishtwar.           | ----   | ---   | ---   | ---   | 0.60 | ---    |
| 8     | Spl.Mob. Mag(Tr) Srinagar  | -----  | 0.20  | ----  | ----  | ---- | ----   |
| 9     | Sub Judge, Batote.         | -----  | ----- | ----- | 0.10  | 0.60 | ---    |
| 10    | Sub Judge, Jammu.          | -----  | ----  | ----  | 0.10  | ---- | ---    |
| 11    | Sub Judge, Surankote.      | 15.00  | ----  | ----  | ----  | ---- | ---    |
| 12    | City Judge, Jammu          | 10.00  | ----  | ----  | 0.10  | ---- | ----   |
| 13    | Railway Magistrate, Jammu. | ----   | 0.10  | ----  | ----  | 0.60 | ----   |
| 14    | Spl.Mobile Mag. Baderwah   | 10.00  | ----  | ----  | ----  | ---- | ---    |
| 15    | Munsiff, Thathri.          | -----  | 0.10  | ----  | ----  | ---- | ---    |
| 16    | Munsiff, Tangmarg.         | -----  | 0.10  | ----  | 0.10  | 0.20 | ----   |
| 17    | Munsiff, Kulgam.           | ----   | 0.10  | ----  | 0.10  | ---- | ----   |

By Order.

*Spandana*  
Deputy Registrar (Accts) 26/7

No: 15209-37/Ac Dated: 26/07/2017

Copy to the:-

- 1-2 Pr. D&S Judge, Jammu/Baderwah.
- 3-4 Addl. D&S Judge, Srinagar/Anantnag.
- 5-7. C.J.M. Leh/Udhampur/Kishtwar.
8. Special Mobile Magistrate (Traffic) Srinagar.
- 9-11 Sub Judge, Jammu/Batote/Surankote.
- 12 City Judge, Jammu.
13. Railway Magistrate, Jammu.
14. Spl. Mobile Magistrate, Baderwah.
- 15-17 Munsiff, Thathri/Tangmarg/Kulgam.
18. Try. Officer, Saddar Try, Srinagar.
19. Try Officer, Sub Try. Distt. Court complex, Janipur, Jammu
- 20-29 Treasury Officer, Baderwah/Anantnag/Leh/Batote/Thathri/Tangmarg/Kulgam/Surankote/Kishtwar/Udhampur/

..... for inf. And n/a.

30. Order book.

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*Spandana*

*Spandana*  
Deputy Registrar (Accts) 26/7